

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.472/05

Wednesday this the 7<sup>th</sup> day of September 2005

**C O R A M :**

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN  
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

Umadevi G,  
W/o.Suresh Kumar A.P.,  
UDC, Passport Office,  
48-I, Passport Bhavan, EDC Complex,  
Patto Plaza, Panaji, Goa.

...Applicant

(By Advocate Mr.M.R.Sudheendran)

**Versus**

1. Union of India represented by the Secretary,  
Ministry of External Affairs, Government of India,  
New Delhi.
2. The Joint Secretary (CPV) & Chief Passport Officer,  
Ministry of External Affairs, New Delhi.
3. The Regional Passport Officer,  
Regional Passport Office, Panaji, Goa. ...Respondents

(By Advocate Mrs.Mariam Mathai,ACGSC)

This application having been heard on 7<sup>th</sup> September 2005 the  
Tribunal on the same day delivered the following :

**ORDER**

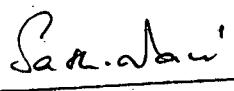
**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN**

When the matter came up counsel for the applicant states that he  
would like to withdraw the O.A. Permission is granted. The application is  
dismissed as withdrawn.

(Dated the 7<sup>th</sup> day of September 2005)

  
**GEORGE PARACKEN**  
JUDICIAL MEMBER

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**SATHI NAIR**  
VICE CHAIRMAN